

Development and Cooperation (Shri Shinde): (a) and (b). The recommendations of the Committee are still under examination of the Government in consultation with the interests concerned.

Seed Farms in States

- *58. **Shri Eswara Reddy:**
Shri Bibhuti Mishra:
Shri K. N. Tiwary:
Shri Vishwa Nath Pandey:
Shri Rishang Keishing:

Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

(a) whether any Centrally sponsored seed farms are proposed to be set up in any State during 1966-67; and

(b) if so, the details thereof?

The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Shyam Dhar Misra): (a) and (b). No Centrally sponsored seed farms are proposed to be set up in any State. However, proposals for setting up five Central seed farms, to be managed directly by the Central Government, during the current year are under consideration. The details are being finalised.

Fertiliser Factory in Cooperative Sector

- *59. **Shri Nambiar:**
Shrimati Renu Chakravartty:
Shri Dajji:
Shri Yashpal Singh:
Shri R. S. Pandey:
Shri Vasudevan Nafr:
Shri Raghunath Singh:
Shri R. Barua:

Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

(a) whether Government have asked the U.S. Agency for International Development to arrange for a techno-economic feasibility study for the establishment of a fertiliser factory in the cooperative sector;

(b) if so, the terms proposed; and

(c) Government's reaction thereto?

The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Shyam Dhar Misra): (a) Yes, Sir.

(b) and (c). A team from U.S.A. for carrying out the feasibility study is expected in September, 1966. The terms and conditions for the proposed factory will be known only after the study is carried out.

Agricultural Indebtedness in Union Territories

- *60. **Shrimati Savitri Nigam:**
Shri Daljit Singh:

Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state the steps which Government have taken to remove agricultural indebtedness in the Union Territories?

The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Shyam Dhar Misra): The cooperative credit structure is being strengthened to enable it to provide adequate credit to agriculturists at reasonable rates for production purposes. Taccavi loans for production purposes are also being provided by Government where necessary. There is provision for giving distress taccavi in deserving cases. Legislation to control money lending and to provide debt relief is also in force in some Union Territories.

Sugar Mills in Cooperative/Public Sector

99. **Shri Kishen Pattanayak:**
Dr. Ram Manohar Lohia:
Shri Madhu Limaye:

Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

(a) the States which have decided to set up sugar mills only in the cooperative and public sectors; and

(b) the number of such units to be set up in the Fourth Five Year Plan?

The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Shinde): (a) All State Governments wherever possible, give preference to setting up of sugar mills in the co-operative sector.

(b) Letters of intent/licences have so far been issued for setting up in the Fourth Plan, 19 new sugar factories of which 18 are cooperatives and one a joint stock enterprise. Some more factories are likely to be licensed which would mainly be in the co-operative sector.

Oil Palm Cultivation

100. Shri A. K. Gopalan:
Shri Vasudevan Nair:

Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

(a) whether Government have decided to start oil palm cultivation in the public sector in Kerala;

(b) if so, the details thereof; and

(c) its estimated cost?

The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Shyam Dhar Misra): (a) Yes. A proposal for the development of oil palm cultivation on a commercial scale has been formulated by the Plantation Corporation of Kerala Limited and is under consideration.

(b) The details of the Project have still to be worked out. These will be examined after the decision on acreage and locality is taken.

(c) The preliminary Report indicates that an outlay of Rs. 135.30 lakhs may be involved in setting up of commercial unit on 6,000 acres in Kerala.

Visit of U.S. Fishing Experts to Kerala

101. Shri A. K. Gopalan: Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

(a) whether a three-man team of fishery experts from the United States visited Kerala recently;

(b) whether they held discussions with the Fishery Department officials and the representatives of the Fishing Industry;

(c) whether they made any proposals to Government for the development of fishing in Kerala; and

(d) if so, what were those proposals?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Govinda Menon): (a) No, Sir.

(b) to (d). Do not arise.

Foodstuffs out of Cashew Fruits

102. Shri A. K. Gopalan: Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

(a) whether the Central Food Technological Research Institute have found out that many foodstuffs can be manufactured out of cashew fruits;

(b) whether they have submitted any schemes for large-scale production; and

(c) if so, the steps taken by Government to implement them?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Govinda Menon): (a) Yes, Sir. The researches carried out at the Central Food Technological Research Institute, Mysore, has revealed that a number of products e.g. juice, concentrate, jam, chutney, candy, pickle etc., can be prepared from the Cashew Apple Fruit.